## (5)

## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1503/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES:

Anchor Leasing Pvt. Ltd.

V/s.

Aakar Infraproject Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
5	HARSHA UPPAL ilb KILAN JAIN &CO.	Adv. for Petitona	faur
5	Aw. R.A. shah ofw Adv. Manasi ! ib Mansukulal		Maney?

## ORDER CP No. 1503/I&BP/CLB/MB/MAH/2017

At request of the parties, list this matter on 2.2.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M. K. SHRAWAT

Member (Judicial)